

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 45

Dated Guwahati, the 16th November, 2017

Hon'ble the Chief Justice has been pleased to nominate / allocate Hon'ble Mr. Justice H.K. Sarma as Portfolio Judge for the newly created West Karbi Anglong District of Assam.

This Order will come into force with immediate effect.

By Order,
Sd/- R. Phukan,
REGISTRAR GENERAL

Memo No. III - 13/ 2006/ 5210 /G Dated: 16th November, 2017

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
10. The P.S. to Hon'ble Mr. Justice H.K. Sarma, Gauhati High Court, Guwahati
11. The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
12. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
13. The Court Officer, No. 1 & 2, Gauhati High Court, Guwahati
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
16-11-17
R. Phukan

CONSOLIDATED LIST**THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

LIST OF PORTFOLIO JUDGES

(As on 16.11.2017)

Sl. No.	Name of Hon'ble Judges	States/Districts
1.	Hon'ble Mr. Justice A.K. Goswami	Kamrup (Metro), Darrang & Sonitpur districts of Assam.
2.	Hon'ble Mr. Justice Ujjal Bhuyan	Kamrup, Jorhat & Golaghat districts of Assam.
3.	Hon'ble Mr. Justice L.S. Jamir	Mokokchung, Longleng, Mon, Tuensang & Wokha districts of Nagaland.
4.	Hon'ble Mr. Justice Manash Ranjan Pathak	Serchhip district of Mizoram and Tinsukia district of Assam.
5.	Hon'ble Mr. Justice Manojit Bhuyan	Sivsagar & Nagaon districts of Assam.
6.	Hon'ble Mr. Justice Michael Zothankhuma	Mamit, Aizawl, Kolasib, Champai & Lunglei districts of Mizoram.
7.	Hon'ble Mr. Justice Suman Shyam	Dibrugarh, Cachar, Karimganj & Hailakandi districts of Assam.
8.	Hon'ble Mr. Justice Rumi Kumari Phukan	East Siang, Lower Dibang Valley, Lohit and Tirap district of Arunachal Pradesh and Chirang district of Assam.
9.	Hon'ble Mr. Justice Songkhupchung Serto	Peren, Dimapur, Kohima, Phek, Zunheboto & Kiphire districts of Nagaland.
10.	Hon'ble Mr. Justice Achintya Malla Bujor Barua	Kokrajhar, Dhubri and Goalpara districts of Assam.
11.	Hon'ble Mr. Justice Kalyan Rai Surana	Lower Subansiri, Upper Subansiri, West Siang and Upper Siang district of Arunachal Pradesh and Nalbari district of Assam.
12.	Hon'ble Mr. Justice Prasanta Kumar Deka	Lakhimpur, Dhemaji and Morigaon districts of Assam.
13.	Hon'ble Mr. Justice Nelson Sailo	Lawngtai and Saiha districts of Mizoram.
14.	Hon'ble Mr. Justice Ajit Borthakur	Tawang, West Kameng, East Kameng and Papum Pare district of Arunachal Pradesh and Bongaigaon district of Assam.
15.	Hon'ble Mr. Justice Hitesh Kumar Sarma	Barpeta, Baksa & West Karbi Anglong districts of Assam.
16.	Hon'ble Mr. Justice Mir Alfaz Ali	Karbi Anglong, Dima Hasao & Udalguri districts of Assam.